

UTTARAKHAND HIGHER JUDICIAL SERVICE MAIN
EXAMINATION-2019

Date of Examination: 20th& 21st of July, 2019

Venue : High Court of Uttarakhand, Nainital.

INSTRUCTIONS FOR THE CANDIDATES

All the candidates are directed to observe the following instructions strictly:-

1. The candidates are directed to bring their Admit Cards (Issued for Preliminary Examination), along with ID Proof (with photograph) and reach at examination centre half an hour before the start of Examination. Candidate without photo ID proof will not be permitted to appear in the examination.
2. No candidate shall be allowed to enter the examination hall after the start of examination.
3. Books, note books, pagers, cell phones, digital diaries, watches, any recording devices etc. or any other electronic gadgets are not permitted in the examination area. Any candidate found resorting to any unfair means or malpractice or any misconduct during the examination, including giving/ receiving help to or from any candidate during the examination will be disqualified.
4. The candidates must read the instructions given on the Question Paper before attempting the questions. Failing to comply with any of the instructions given on the cover page of the question booklet may materially affect the result of the candidate or may render his / her candidature cancelled.
5. No candidate will be allowed to leave the examination hall till the examination time is over.
6. All candidates are expected to maintain order and discipline within the examination room/ hall. Disorderly conduct on the part of a candidate may result in his / her expulsion from the examination room/ centre and cancellation of his / her candidature.
7. No candidate will write his / her roll number/ name at a place other than the cover page of the answer sheet.
8. Any mark / number/ name/ signature on the answer sheet, which tends to disclose identity of a candidate, is strictly prohibited. Violation thereof may entail disqualification.
9. The answer sheet of the candidate using unfair means will be confiscated and his/ her candidature will be cancelled.

Sd/-

Date: July 02, 2019

(Hira Singh Bonal)
Registrar General
High Court of Uttarakhand
Nainital